

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2107 of 1996

New Delhi this the 28th day of May, 1997

(2)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. N. Rahavendra  
R/o BA-132A, Janak Puri,  
New Delhi-110 058.
2. Daljit Kumar  
R/o B-1573 Shastri Nagar,  
Near Sarai Rohilla,  
Delhi-110 052.
3. I.A. Siddiqui  
R/o S-VI/274,  
R.K. Puram,  
New Delhi-110 022.
4. Om Prakash  
R/o J-208, Rajouri Garden,  
New Delhi-110 027.
5. Krishan Kumar  
R/o CA-III/2 Tagore Garden,  
New Delhi-110 027.
6. S.P. Sharma  
R/o 121-A, DDA LIG Flats,  
Mayapuri,  
New Delhi-110064. ....Applicants

Shri R.K. Shukla, proxy counsel for Shri A.T.M.  
Sampath, Counsel for the applicants.

Versus

1. Union of India, represented by  
The Secretary to the Government  
of India,  
Ministry of Home Affairs,  
New Delhi.
2. Secretary to the Government of  
India,  
Ministry of Communications,  
Dak Tar Bhawan,  
Parliament Street,  
New Delhi.

3. Director General,  
Posts and Telegraphs Department,  
Dak Tar Bhawan,  
Parliament Street,  
New Delhi.

4. Chairman  
P&T Board,  
Dak Tar Bhawan,  
Parliament Street,  
New Delhi. ..Respondents

None for the respondents.

ORDER (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Shukla, learned proxy counsel submits that he has been instructed by Shri A.T.M. Sampath, learned counsel for the applicants to withdraw this application.

In view of the above, the application is dismissed as withdrawn.

(K. MUTHUKUMAR)  
MEMBER (A)

*Lakshmi Swaminathan*  
(MRS. LAKSHMI SWAMINATHAN)  
MEMBER (J)

Rakesh